## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong, the 31st July, 2025

**No.HCM-II/2014/Estt/Pt.II/252:-** Pursuant to Notification No. K.13034/01/2025-US.II dated 29<sup>th</sup> July,2025 of the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), it is hereby notified that Hon'ble Mr. Justice Biswadeep Bhattacharjee has assumed charge of the office of the Judge of High Court of Meghalaya in the forenoon of 31<sup>st</sup> July ,2025.

**REGISTRAR GENERAL** 

Memo No.HCM-II/2014/Estt/Pt.II/252-A

Dated, the 31st July,2025

Copy to:-

- The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, Tilak Marg, New Delhi, 110001.
- 2. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
- 3. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
- The Registrar-cum-PPS to Hon'ble the Chief Justice, for kind information of His Lordship.
- 5. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for kind information of His Lordship.
- 6. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, for kind information of His Lordship.
- 7. The Private Secretary to Hon'ble Mr. Justice B.Bhattacharjee, for kind information of His Lordship.
- 8. The Chief Secretary to the Govt. of Meghalaya, Shillong.
- 9. The Advocate General of Meghalaya, Shillong.
- The Secretary General, Supreme Court of India, Tilak Marg, New Delhi,110001.

- The Joint Secretary to the Govt. of India, Ministry of Law & Justice,
  Department of Justice (Appointments Division) with reference to notification
  No. K.13034/01/2025-US.II dated 29<sup>th</sup> July,2025.
- 12. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification K.13034/01/2025-US.II dated 29<sup>th</sup> July,2025 for favour of kind information and necessary action.
- 13. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department.
- 14. The Director General of Police, Govt. of Meghalaya, Shillong.
- 15. The Registrar General, all High Courts.
- 16. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 17. The Director, Meghalaya State Judicial Academy, Shillong.
- 18. The Deputy Commissioner, all Districts.
- 19. The District & Sessions Judge, all Districts.
- 20. The Judge, all Autonomous District Councils.
- 21. The Chairperson, Meghalaya Human Rights Commission, Shillong.
- 22. The Chairperson, Meghalaya Lokayukta, Shillong.
- 23. The President/Secretary, High Court of Meghalaya Bar Association, Shillong.
- 24. The President/Secretary, all District Bar Associations in the State.
- 25. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 26. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No. K.13034/01/2025-US.II dated 29<sup>th</sup> July,2025.
- 27. Office copy.

REGISTRAR GENERAL